

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 1294 of 2019

IN THE MATTER OF:

Balaji Associates ...Appellant

Versus

V. Venkatachalam ...Respondent

WITH

Company Appeal (AT) (Insolvency) No. 1308 of 2019

IN THE MATTER OF:

Shree Padmalaya Petroleum ...Appellant

Versus

V. Venkatachalam ...Respondent

WITH

Company Appeal (AT) (Insolvency) No. 1309 of 2019

IN THE MATTER OF:

J.K. Meshram ...Appellant

Versus

V. Venkatachalam ...Respondent

WITH

Company Appeal (AT) (Insolvency) No. 1310 of 2019

IN THE MATTER OF:

Zenith Infrastructure ...Appellant

Versus

V. Venkatachalam ...Respondent

WITH

Company Appeal (AT) (Insolvency) No. 1311 of 2019

IN THE MATTER OF:

Pest Control Ideal ...Appellant
Versus
V. Venkatachalam ...Respondent

WITH
Company Appeal (AT) (Insolvency) No. 1312 of 2019

IN THE MATTER OF:

Jai Lahari Enterprises ...Appellant
Versus
V. Venkatachalam ...Respondent

WITH
Company Appeal (AT) (Insolvency) No. 1313 of 2019

IN THE MATTER OF:

NKS Infra & Contract ...Appellant
Versus
V. Venkatachalam ...Respondent

WITH
Company Appeal (AT) (Insolvency) No. 1314 of 2019

IN THE MATTER OF:

Bhadrakali Enterprises ...Appellant
Versus
V. Venkatachalam ...Respondent

WITH
Company Appeal (AT) (Insolvency) No. 1315 of 2019

IN THE MATTER OF:

**Abhijeet Intelligence Security and
Labour Supplier.** ...Appellant
Versus

V. Venkatachalam ...Respondent

WITH
Company Appeal (AT) (Insolvency) No. 1316 of 2019

IN THE MATTER OF:

Scop Infrastructure and Company ...Appellant

Versus

V. Venkatachalam ...Respondent

WITH
Company Appeal (AT) (Insolvency) No. 1317 of 2019

IN THE MATTER OF:

M.N. Patil ...Appellant

Versus

V. Venkatachalam ...Respondent

WITH
Company Appeal (AT) (Insolvency) No. 1318 of 2019

IN THE MATTER OF:

Royal Enterprises ...Appellant

Versus

V. Venkatachalam ...Respondent

WITH
Company Appeal (AT) (Insolvency) No. 1319 of 2019

IN THE MATTER OF:

Patel Erectors. ...Appellant

Versus

V. Venkatachalam ...Respondent

WITH
Company Appeal (AT) (Insolvency) No. 1320 of 2019

IN THE MATTER OF:**Krishna Construction****...Appellant****Versus****V. Venkatachalam****...Respondent****WITH****Company Appeal (AT) (Insolvency) No. 1321 of 2019****IN THE MATTER OF:****Saibaba Mahadev Mandowkar****...Appellant****Versus****V. Venkatachalam****...Respondent****WITH****Company Appeal (AT) (Insolvency) No. 1322 of 2019****IN THE MATTER OF:****Vinod Maniyar****...Appellant****Versus****V. Venkatachalam****...Respondent****WITH****Company Appeal (AT) (Insolvency) No. 1323 of 2019****IN THE MATTER OF:****D.R. Engineering Service****...Appellant****Versus****V. Venkatachalam****...Respondent****Present:****For Appellant: Mr. Hrishikesh Chitale, Mr. Ashish Verma and Ms. Avika Madhura and Mr. Dash Wadhawan, Advocates.****For Respondent: Mr. Manish Jha and Mr. Ashish Joshi, Advocates for Respondent Nos. 1 & 2.**

Mr. Rajat Kapoor, Advocate for Respondent Nos. 3 & 4.

O R D E R

05.02.2020 Mr. Rajat Kapoor, Advocate appearing on behalf of the Respondent Nos. 3 & 4 seeks and is allowed to file Reply Affidavit within two days. Rejoinder, if any, be filed within one week thereof.

List these Appeals 'For Admission (After Notice)' on **18th February, 2020.**

[Justice Bansi Lal Bhat]
Member (Judicial)

[Justice Venugopal M.]
Member (Judicial)

[Vijai Pratap Singh]
Member (Technical)

RN/nn